

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 119
(IB)-326(PB)/2020

IN THE MATTER OF:

Mr. Rahul Kumar
v.
M/s. SAR Aviation Services Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of IBC

Order delivered on 13.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Sudhar Kr. Dash, Mr. Subham Gupta, Mr.
Akash Kumar, Advs.

For the Respondent

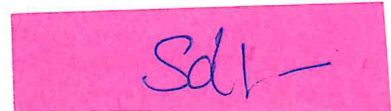
ORDER

None present.

List on 11.03.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)